

FORM G
INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR
NOBILITY ESTATES PRIVATE LIMITED OPERATING IN RESIDENTIAL REAL ESTATE AT
NOIDA, UTTAR PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nobility Estates Private Limited CIN: U70100DL2014PTC262971 PAN: AAECN5591J
2.	Address of the registered office	711/92, Deepali Nehru Place, South Delhi, New Delhi, Delhi, India, 110019
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	ATS Le Grandiose, Plot. No. SC01-C-A1, Sector 150, NOIDA, Gautam Buddha Nagar, Uttar Pradesh, 201310
5.	Installed capacity of main products/ service	Under-construction residential housing project namely ATS Le Grandiose, spread over an area of 80,937 sq m. Residential Tower: 20
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	46 employees as on 10-04-2024
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Drive Link: https://drive.google.com/drive/folders/1XyTpyrhrhDNH7zODhZ5egKI Rc szI?usp=drive link Or kindly mail on cirp.atslegrandiose@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Drive Link: https://drive.google.com/drive/folders/1XyTpyrhrhDNH7zODhZ5egKI Rc szI?usp=drive link Or kindly mail on cirp.atslegrandiose@gmail.com
10.	Last date for receipt of expression of interest	26-April-2024
11.	Date of issue of provisional list of prospective resolution applicants	06-May-2024
12.	Last date for submission of objections to provisional list	11-May-2024
13.	Date of issue of final list of prospective resolution applicants	21-May-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-May-2024
15.	Last date for submission of resolution plans	25-June-2024
16.	Process email ID to submit EOI	cirp.atslegrandiose@gmail.com



Hitesh Goel

IBBI/IPA-001/IP-P01405/2018-2019/12224

Hitesh Goel

Resolution Professional (Nobility Estate Private Limited)

Insolvency Professional Registration no.: IBBI/IPA-001/IP-P01405/2018-2019/12224

AFA Certificate Number: AA1/12224/02/300625/106845 (Valid till 30 June 2025)

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Date: 11 April 2024

Place: NOIDA